

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1400 of 2023 in Contempt Case (AT) No. _ of 2023 in Comp. App. (AT) (Ins) No. 323 of 2022	Dharmendra Verma Vs. Praveen Agarwal	Vaishnavi Varshney
2.	I.A. No. 1416 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Department of State Tax Vs. Usdev International Pvt. Ltd. & Anr.	Shwetal Shepal
3.	I.A. No. 1422 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Owners Welfare Association of Universal trade Tower Vs. Universal Buildwell Pvt. Ltd. & Ors.	Namrata Malik

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
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Assistant Registrar